

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 08/131/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

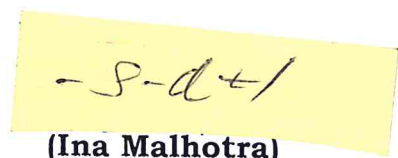
For the Respondent (s) : None

ORDER

None has appeared on behalf of the Petitioner. Court notice be issued to the Petitioner through counsel.

To come up on 10th January, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**